notices under Rule 377. Then I will give you some time after that.

SHRI G. M. BANATWALLA: 15 minutes.

MR SPEAKER: I will first take up notices under Rule 377. And then I will give you some time.

Now, I call Shri Madhu Dandavate. Submissions under Rule 377.

12.58 hrs.

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## MATTERS UNDER RULE 377

श्री राम विलास पासवान (हाजीपुर) : मेरा 377 पर प्वाइन्ट श्राफ झार्डर है। ग्राज तक हाऊस का यह नियम रहा है कि जो विषय कालिंग भ्रदेन्शन में नहीं भाते हैं और जो महस्वपूर्ण होते हैं, उन पर बहस होती है...(अथवधान)

MR. SPEAKER: That is already ever. I have given enough time.

श्री राम विलास पासवात : श्रध्यक्ष जी, जब हम यहां कुछ कहने के लिए उठते हैं, तो भाप कहते हैं कि चैम्बर में मिलिये । मैं दो बार चैम्बर में गया... (अथवधात)... मैं चाहता हूं कि पाकिस्तान के डण् पर बहम की जाए । पाकिस्तान के राष्ट्रपति ने कहा है कि काश्मीर के डण् को हम उठाऐंगे । इस हाउस में इस मसले पर बहस होनी चाहिए ।

MR. SPEAKER: We have given time for discussion of the issue. 2 hours we have given. We have provided another time; that is for 2 hours; that will come. Now, Shri Madhu Dandavate.

भी राम विलास पासवातः : काश्मीर का उसमें कहा हैं।

(i) Re: Press Commission

PROF. MADHU DANDAVATE (Rajapur): Mr. Speaker, Sir, under Rule 377 I raise the following matter of urgent public importance:

The Minister for Broadcasting and Information has announced that the terms of reference of the Press Commission would be made more comprehensive and the members of the Commission who have resigned would be replaced by new members. When the Parliament is in session, such an important announcement should have been made in the House. I request the Minister to take the House into confidence and make an elaborate statement about the proposed comprehensive terms of reference of the Press Commission.

## 13 hrs.

(ii) REPORTED CRIMINAL ASSAULT ON TWO WOMEN BY RPF MEN IN A COMPARTMENT OF JANATA EXPRESS ON 3-1-1980.

SHRIMATI GEETA MUKHERJEE (Panskura): With your permission, Sir, I beg to bring to your notice, under Rule 377, the following matter of urgent public importance.

On 3rd January, two women named Shiabati and Brinda travelling from Howrah by Janata Express were raped by RPF men inside a lady's compartment and were thrown out of the train along with their minor children near Baichi Station. This is a very serious matter and....\*\*

MR. SPEAKER: Whatever is there in the original, that alone will go in the proceedings; not otherwise.

SHRIMATI GEETA MUKHERJEE: and the culprits need to be brought to book and such further occurrences prevented.

(iii) Re. Depicting of armed forces belonging to different dynasties in the Republic Day Parads.

श्री रशीव समूब (सहारनपुर) : स्पीकर साहब, ग्रापकी इजाजत से में 377 रूल के ग्रन्दर एक बहुत ही श्रहम मसले को इस पालियामेंट के सामने रखता हूं।

<sup>\*\*</sup>Not recorded.